

(6)

Per Tribunal
Applicant in person // by none
Advocate / Respondent by Mr PM Pradhan
Counsel for want of time
The matter adjourned to 9.6.93
for final hearing
Dy. Registrar

OA.NO. 186/88 Dated: 9.6.93
Shri C.U.Singh for the applicant.
Shri V.M.Bendre for the respondents.
At the request of Shri Singh,
adjourned to 17.6.93.
MS. USHA SAVARA
M (A)
M.S. DESHPANDE
V.C.

Per Tribunal
Date: 17.6.93
Applicant in person by Mr C U Singh
Advocate / Respondent by Mr V M Bendre
Counsel for want of time for Mr PM Pradhan
The matter adjourned to 12.8.93
for final hearing
Dy. Registrar

Per Tribunal
Date: 12/8/93
Applicant in person by C U Singh
Advocate by M S Deshpande
Counsel by M S Deshpande
The matter adjourned to 26/10/93
for
Dy. Registrar

Per Tribunal 26.10.93

None for the applicant
Mr. PM Pradhan, Counsel for
the respondents.

For want of time, the
matter is adjourned to
9.12.93 for final hearing
At Court

Dated 9-12-93

(9)

None for the applicant.
Shri P.M. Pradhan for the
respondent.

Last chance^{is} given to
applicant to appear before
the Tribunal.

Adjourned to 19-2-94.

Ad per cause
17/2/94
16/2/94

JS
(Smt. L. Swaminathan)
M(J)

N.K.V
(N.K. Verma)
M(A)

Per Tribunal

Date: 17/2/94

Applicant in person / by None

Advocate / Respondent by S.S. Karkana
Council. Due to want of time

20/4/94 The matter adjourned to
for Final Hearing

Dy. Registrar

Per Tribunal

Date: 20/4/94

Applicant in person / by None for applicant
Advocate / Respondent by S.S. Karkana for
Council. by Shri P.M. Pradhan

The matter adjourned to 6/7/94
for final hearing

Dy. Registrar

Date: 6.7.94 [Per B.S. Hegde M(J)]

None for the applicant

Mr. S.S. Karkana for the respondents.

On last occasion

9-12-93 the applicant was given

PTO

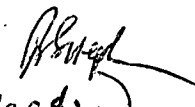
(8)

Last chance to present himself
before the Tribunal.

Today no one is
present.

O-A is dismissed for
default of appearance of
the applicant.


(P. P. Srinath)
MCA


(B. S. Hegde)
MCA

Seen & ready for
distribution

my